Annexure 5

NAME OF THE CORPORATE DEBTOR : ADICO FORGE PRIVATE LIMITED (In CIRP)

DATE OF COMMENCEMENT OF CIRP : 23.6.2023

List of creditors as on: 07.09.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Amount in Rs

SL. NO.		DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT Admitted	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
	Name of Creditor	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED in Rs.	NATURE OF CLAIM	Amount covered by secur -ity interest	Amount covered by guarantee	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC					
	Employee's State Insurance Cororation, Sub- Regional Office Pune		126,916.00	126,916.00	Statutory dues for Employee's State Insurance Contribution									From Nov 2021. Interest will be claimed later